

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Following official is hereby directed to work as Assistant Accounts Officer on Ad-hoc basis for the time being for three months with effect from the date mentioned against his name in the PB Rs.9300-34800/- with GP Rs.4800/- (Pay Level 8) purely as a **stop gap arrangement** or till the regular appointments are made as per "Delhi District Courts Establishment (Appointment & conditions of Service) Rules, 2012" or any further order is made in this regard.

Sl.No.	Name of the Official & Emp. Code	Parental Cadre	Period
1.	Sh. Krishna Sah (13135)	Sr. Judicial Assistant	07.07.2023 to 06.10.2023

Such appointment is subject to the outcome of WP(C) No.3909/2014 titled as Prabhat Bhatti & Anr. Vs District & Sessions Judge (HQ) & Anr. and WP(C) No. 4978/2014 titled as Rakesh Kumar & Anr. Vs District & Sessions Judge (HQ), Delhi & Ors, and shall not confer any right upon the incumbents to claim either regular appointment or seniority.

  
(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge (HQs),  
Delhi.

55844-684  
No. /Admn.-I(S&P)/AAO/2023

Dated 25 JUL 2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, East/NewDelhi/South-West/West/North-West/South/North-East/South-East/Shahdara/North, Delhi/New Delhi.
2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue.
3. The CO/HOO, Accounts Branch, Central/West/New Delhi/ South/South-East/North/North-West/East/Shahdara/North-East Districts, Delhi/New Delhi.
4. Concerned Pay & Accounts Office (through concerned Accounts Branch), Central & West District, /New Delhi / South & South-East District/North & North-West District/East, Shahdara & North-East, Delhi/New Delhi.
5. Personal Office of District & Sessions Judge (HQs), THC, Delhi.
6. Admn. Officer (Judl.), Litigation Branch/Recruitment Cell/Promotion Cell, Central, THC, Delhi.
7. Web Site Committee, THC, Delhi.
8. Hindi Section, THC, Delhi.
9. Dealing Official, Personal Files / S&P (Admn. II), Central, THC, Delhi.
10. Dealing Official, P&T Seat (Admn.I&II), Central, THC.
11. Dealing Official, ACR Cell, THC, Delhi.
12. Dealing Official, Establishment Seat, Admin-I, Central, THC, Delhi.
13. Dealing Official, Layers Seat, THC, Delhi.
14. Officials concerned.

  
Principal District & Sessions Judge (HQs),  
Delhi.